

Federation, Bombay under the authority of his Ministry and the details of the expenditure as to how the said premium was utilised by the Indian Cotton Mills Federation, Bombay, and

(b) whether there is any proposal with Government to allow rebate on yarn produced out of imported cotton purchased and used by Handlooms?

The Minister of Commerce (Shri Dinesh Singh): (a) I presume the hon Member is referring to the contributions collected by the Indian Cotton Mills' Federation from Mills which imported cotton Accounts relating to these contributions are maintained by the Indian Cotton Mills' Federation, Bombay, on calendar year basis. The total amount of contribution collected during 1966 was Rs. 4,89,28,813. The entire amount has been utilised for the promotion of the export of cotton textiles and other cotton manufactures

(b) No, Sir

Market Research Survey Abroad

*1012. Shri Charanjit Rai: Will the Minister of Commerce be pleased to state:

(a) the amount spent by Government on 'Market Research Surveys' abroad during the years 1964-65, 1965-66 and 1966-67, separately,

(b) how these market surveys are being utilised; and

(c) the extent to which they have been used for increasing the country's export?

The Minister of Commerce (Shri Dinesh Singh): (a) Information is being collected and will be placed on the Table of the House.

(b) and (c). The reports of the market surveys are disseminated to all concerned in the trade and industry, to enable them to plan and adapt their

products according to preferences. Market Surveys are one of the several measures adopted to assist the export effort. It is, therefore, difficult to relate the increases in exports to any specific measure.

Price Rise of Iron and Steel

*1013. Shri Nanja Gowder: Will the Minister of Steel, Mines and Metals be pleased to state:

(a) whether it is a fact that the price rise of iron and steel is due to the interference of the Joint Plant Committee, and

(b) if so the action taken in the matter?

The Minister of Steel Mines and Metals (Dr. Chenna Reddy): (a) and (b) Joint Plant Committee has been entrusted with the responsibility of fixation of prices of all steel materials, and the question of any interference by them does not arise

Tea Board's representative to the World Jamboree in U.S.A.

*1014. Shri George Fernandes:
Shri Madhu Limaye:
Shri Ram Sewak Yadav:
Shri Rabi Ray:

Will the Minister of Commerce be pleased to state:

(a) whether it is proposed to send to the World Jamboree at Idaho in U.S.A. in August, 1967, a representative of the Tea Board of India;

(b) the purpose behind sending a representative from India at a cost of Rs. 50,000 while the Tea Board has an ably manned office functioning in the United States at considerable cost to the Exchequer, and

(c) the name of the representative chosen to go to the World Jamboree and his special qualifications?